

Proforma-A

FINAL REPORT OF DISPOSAL IN NATIONAL LOK ADALAT HELD ON 13.7.2019 (For All Types of Cases)					
Name of the District : District Legal Services Authority, Namakkal					
S. No	Type of Cases (Categories)	Pre-litigation Cases			
		Taken up	No. of Parties appeared	Disposal	Settlement Amt.
(i)	NI Act cases under Section 138				
(ii)	Money Recovery cases	965	285	285	34275200
(iii)	Labour disputes cases				
(iv)	Electricity and Water Bills cases (excluding non-compoundable)				
(v)	Maintenance Cases				
(vi)	Others (Criminal Compoundable and other Civil disputes) please specify				
	Total	965	285	285	34275200

Proforma-B

S. No	Type of Cases (Categories)	Pending Cases				(c)	(d)	(e)
		(a)	(b)	(b)	(c)			
		Taken up	No. of Parties appeared	Disposed of	Settlement Amt.	Number of Cases not reflected on NJDG (out of column No. (b) i.e. disposed of Cases)	Number of Cases reflected on NJDG (out of column No. (b) i.e. disposed of Cases)	
(i)	Criminal Compoundable Offences	1427	2684	1427	2089200	-	Judicial Magistrate No I, Namakkal - 353, Judicial Magistrate No II, Namakkal - 145, Judicial Magistrate, Tiruchengode - 301, Judicial Magistrate, Paramathy - 122, Judicial Magistrate, Rasipuram - 270, Mobile Court, Namakkal - 236	
(ii)	NI Act cases under Section 138	376	54	27	6791800	-	Judicial Magistrate No I, Namakkal - 5, Judicial Magistrate No II - 2, Fast Track Court, Tiruchengode - 13, Judicial Magistrate, Paramathy - 4, Judicial Magistrate, Rasipuram - 3	
(iii)	Money Recovery Cases							
(iv)	MACT cases	3617	436	212	64386936	-	Principal District Court, Namakkal - 54, Fast Track Mahila Court, Namakkal - 21, Additional District Court, Namakkal - 26, Principal Sub Court - 4, Chief Judicial Magistrate - 11, Sub Court, Rasipuram - 59, Sub Court, Tiruchengode - 35, Sub Court, Paramathy - 2	
(v)	Labour dispute cases	364	6	3 (DCL Namakkal)	1057600	3	-	
(vi)	Electricity and Water Bills cases (excluding non-compoundable)		-	-	-	-	-	
(vii)	Matrimonial disputes (except divorce)	406	-	-	-	-	-	
(viii)	Land Acquisition Cases	83	-	-	-	-	-	
(ix)	Service matters relating to pay and allowances and retiral benefits	-	-	-	-	-	-	
(x)	Revenue Cases (pending in District Courts and High Courts only)	-	-	-	-	-	-	
(xi)	Other Civil Cases Partition - 32 Money Suit - 7 Specific Performance - 1 Permanent Injunction - 2	4086	142	42	53589091	-	Additional District Court, Namakkal - 6, Principal Sub Court - 1, District Munsif Court - 2, Additional Sub Court - 2, Principal District Court - 1, Sub Court, Rasipuram - 5, Sub Court, Tiruchengode - 25	
	Total	10359	3322	1711	127914627	3	1708	

Note: NJDG - National Judicial Data Grid. (Please furnished No. of Case and the name of the Court for column e)

No. of Benches : 13

Chairman/Principal District Judge,
District Legal Services Authority,
Namakkal.